

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1920  
ANSWERED ON:24.08.2007  
SETTING UP OF SEPARATE STOCK EXCHANGE  
Jagannath Dr. M.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Security and Exchange Board of India (SEBI) has approved in principle to set up a separate stock exchange for Small and Medium Enterprises (SMEs);
- (b) if so, the details thereof; and
- (c) the rational behind setting up of separate stock exchange for SMEs?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) to (c) Securities and Exchange Board of India recognises the need for a special platform for small and medium enterprises, as the existing platforms are not specifically structured keeping their needs in view. It has, however, not approved the setting up of a separate stock exchange for them.